

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
LOK SABHA

UNSTARRED QUESTION NO. 2825
TO BE ANSWERED ON DECEMBER 16, 2015

GUEST ACCOMMODATIONS

No. 2825 SHRI BHAGWANTH KHUBA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of norms/guidelines for occupying and vacating the guest accommodation for VIPs;
- (b) whether any instance of overstaying in some of the guest accommodations has come to the notice of the Government;
- (c) if so, the details thereof during the last three years and the current year; and
- (d) the names of such persons who illegally overstayed and the action taken in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(SHRI BABUL SUPRIYO)

a) : The Directorate of Estates, Ministry of Urban Development allots guest accommodation in Western Court Hostel in Delhi to the guest of Hon'ble Union Ministers at the following rates:-

Duration	Non-AC Single/ Double Suite	AC Single/ Double Suite
1-7 days	Rs.350/450 per day	Rs. 800/900 per day
8-14 days	Rs. 700/900 per day	Rs.1600/1800 per day
Beyond 14 days	Rs. 1400/1800 per day	Rs. 3200/3600 per day

For additional guests Rs. 100/- for AC Suites and Rs. 25/- for Non-AC Suites will be charged, per guest.

The guest accommodation for the guests of Hon'ble MPs of Lok Sabha/Rajya Sabha is allotted by the respective House Committees.

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b) :No overstay has been reported in respect of such guest accommodation allotted by Directorate of Estates.

c) :Does not arise.

d) : Does not arise.

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